

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 16158/2021

(Arising out of impugned final judgment and order dated 17-09-2018 in SAD No. 629/2017 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

HARI OM PANDEY

Respondent(s)

(FOR ADMISSION and I.R. and IA No.90235/2021-CONDONATION OF DELAY IN FILING)

With

DIARY NO.16018/2021 (XI)

(FOR ADMISSION & I.R. AND IA 91224/2021-C/DELAY IN FILING)

Date : 06-08-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Brijender Chahar, Sr.Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on application(s) for condonation of delay as well as on Special Leave Petition(s).

Tag with SLP(C)No.6098/2019.

(NIRMALA NEGI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER